

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 4460
TO BE ANSWERED ON 20.03.2020

Forest Land

4460. SHRI JASBIR SINGH GILL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total forest land in the country, State-wise;
- (b) the details of the forest land leased out by respective authorities to individuals/organizations/trusts/ companies/institutes for forest, allied or non-forest purposes; and
- (c) the total forest land under unauthorized occupation or illegal occupation of individuals/institutes/ organizations or companies, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) The State and UT- wise Recorded Forest Area as per India State of Forest Report (ISFR) 2019, published by Forest Survey of India, Dehradun are given in **Annexure-I**.
- (b) For assignment of lease over any forest area prior approval of Government of India is required under Section 2(iii) of Forest (Conservation) Act, 1980. The state-wise details of forest area approved in favour of various agencies under Section 2(iii) of Forest (Conservation) Act, 1980 are given in **Annexure-II**.
- (c) The primary responsibility of protection of forests from various threats including encroachment lies with the respective States and Union Territories (UTs). The respective State Governments and UT Administrations take action against the offenders, as per extant acts, rules and regulations made there under. As per the information received from the States and UTs, approximately 14.64 lakh hectare of forest land is under encroachment. Details are given in **Annexure-III**.

ANNEXURE REFERRED IN REPLY TO PART(a) OF THE LOK SABHA UNSTARRED QUESTION NO. 4460 BY SHRI JASBIR SINGH GILL DUE FOR ANSWER ON 20.03.2020 REGARDING “FOREST LAND”**State and UT-wise Recorded Forest Area (RFA) as per India State of Forest Report (ISFR) 2019**

S. No.	States/UTs	Total Recorded Forest Area (in Sq.Km.)
1.	Andhra Pradesh	37,258
2.	Arunachal Pradesh	51,407
3.	Assam	26,832
4.	Bihar	6,877
5.	Chhattisgarh	59,772
6.	Delhi	102
7.	Goa	1,225
8.	Gujarat	21,647
9.	Haryana	1,559
10.	Himachal Pradesh	37,033
11.	Jammu & Kashmir*	20,230
12.	Jharkhand	23,605
13.	Karnataka	38,284
14.	Kerala	11,309
15.	Madhya Pradesh	94,689
16.	Maharashtra	61,579
17.	Manipur	17,418
18.	Meghalaya	9,496
19.	Mizoram	5,641
20.	Nagaland	8,623
21.	Odisha	61,204
22.	Punjab	3,084
23.	Rajasthan	32,737
24.	Sikkim	5,841
25.	Tamil Nadu	22,877
26.	Telangana	26,904
27.	Tripura	6,294
28.	Uttar Pradesh	16,582
29.	Uttarakhand	3,800
30.	West Bengal	11,879
31.	A&N Islands	7,171
32.	Chandigarh	35
33.	Dadra & Nagar Haveli	20,4
34.	Daman & Diu	8
35.	Lakshadweep	0
36.	Puducherry	13
Total		767,419

*includes Jammu and Kashmir area outside LoC

Annexure-II

ANNEXURE REFERRED IN REPLY TO PART(b) OF THE LOK SABHA UNSTARRED QUESTION NO. 4460 BY SHRI JASBIR SINGH GILL DUE FOR ANSWER ON 20.03.2020 REGARDING “FOREST LAND”

S. No.	States/ UTs	Area approved under Section 2 (iii) of Forest (Conservation) Act, 1980 (in ha.)
1	Arunachal Pradesh	55200.68
2	Chhattisgarh	14744.87
3	Goa	22.11
4	Madhya Pradesh	11.56
5	Maharashtra	2609.50
6	Orissa	1711.69
7	Rajasthan	38613.63
8	Uttar Pradesh	3606.11

ANNEXURE REFERRED IN REPLY TO PART(c) OF THE LOK SABHA UNSTARRED QUESTION NO. 4460 BY SHRI JASBIR SINGH GILL DUE FOR ANSWER ON 20.03.2020 REGARDING “FOREST LAND”

S. No.	Name of States/UTs	Area under Encroachment (in ha.) (As reported by the State/UT)
1	Andhra Pradesh	29800.50
2	Bihar	132.21
3	Chhattisgarh	19330.64
4	Gujarat	157.862
5	Goa	Nil
6	Haryana	153.51
7	Himachal Pradesh	4629.88
8	Jharkhand	26496
9	Jammu & Kashmir	10279.28
10	Karnataka	2,04,297.36
11	Kerala	7801.10
12	Madhya Pradesh	534717.28
13	Maharashtra	59663.85
14	Odisha	78505.08
15	Punjab	5363.05
16	Rajasthan	10839.76
17	Tamil Nadu	15010.71
18	Telangana	3056.00
19	Uttar Pradesh	26125.35
20	Uttarakhand	10649.11
21	West Bengal	10214.80
22	Arunachal Pradesh	58636.13
23	Assam	317215.39
24	Manipur	2213.82
25	Meghalaya	9850.52
26	Mizoram	9457.23
27	Nagaland	2479.96
28	Sikkim	2817.21
29	Tripura	6.77
30	A & N Islands	3,887.72
31	Chandigarh	14.00
32	D&N Haveli	0.08
33	Daman & Diu	87.83
34	Lakshadweep	Nil
35	Delhi	361.62
36	Puducherry	Nil